

Declaration of Assets and Liabilities

Year. 2024 - 25

	I, BANDANA BHARTI , son/daughter/wife of KAUSHAL KISHORE SINGH
50(4)	aged 30 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIA
MORNING.	Service and presently working as ASSISTANT SECTION OFFICER
9 11	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
1. Asi	myself, my spouse and dependants*:
MANA	A. <u>Details of movable assets</u>

- Thus	give	n)	name indicating the	extent of joint	ownership	will also ha	ive to be
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7110	Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
1715	(i)	Cash	5000/-	5000/-	NIL	NIL	NIL
1715	(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI A/e-2,85,000/, ICICI A/e-24743 TNDIAN BANK A/C-3000/-		NIL.	NIL	NIL
	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY NO- 85 7506167 Annual prem-23172 11c POLICY NO- 857506168 Annual frem-22079		NIL	NIL	NIL
	(v)	Motor Vehicles (details of make, etc.)	NIT	TATA TIAGO (FOUR WHEELER) HONDA ACTIVA	NIL	NIL	NIL
	(vi)	Jewellery (give details of weight and value)	150 gm gold 11,00000 approx 300 gm silved 27,000 approx	50 gm gold	NIL	NIL	NIL
	(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1200 sq. ft Near passa police station	NIL	NIL	- NIL	Nu
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	MIL	NIL	NIL	NI L
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	INDIAN BANK	11,61,0001	
	(ii) Loans from financial institutions	SBI	7,8321-	
4	(iii) Government Dues: (a) dues to departments	NIL	NIL	
	dealing with government accommodation		111-6	
	(b) dues to departments dealing with supply of water	NIL	NIL,	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

Bandana Bharti

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income tox paid - 843221- Assessment year 2023-24 PAN NO-DMRPB3855A	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	MIL	NIL
	(iv) Property Tax	NIC	NIL

Personal Detail

Place: PATNA

Date: 10.02-25

GPF/CPF/PRAN No.	:-	110104056372
Gender	:-	[(M/F)
Date of Birth	:-	0 3 0 5 1 9 9 4 (DD/MM/YYYY
Class/Group	:-	B (A/B/C)
Cadre	:-	450
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	BEGUSARAI
I hereby d knowledge and be	eclare lief.	that the above details are true to the best of my

Signature Bandana Chart

Name of Employee: BANDANA BHARTI

Designation: ASSISTANT SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

Bardera Bhartí 10-02-25

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.